

Sixty-ninth Report of the Business Advisory Committee presented to the House on the 10th April, 1989."

*The motion was adopted*

[English]

PROF. MADHU DANDAVATE: (Rajapur) Sir, has he laid the rest of the portion of the Thakkar Commission's Report?

MR. DEPUTY SPEAKER: I think whatever is on the agenda, if you have seen it.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L.BHAGAT): Sir, if the House agrees, we shall rise for Lunch at One O'Clock.

MR. DEPUTY SPEAKER: Will the House agree that we adjourn at One O'Clock and re-assemble at Two O'Clock?

SEVERAL HON. MEMBERS: Yes,

MR. DEPUTY-SPEAKER: All right

*(Interruptions)*

SHRI H.K.L.BHAGAT: Thank you very much for agreeing to rise for Lunch.

12.58 hrs

MATTERS UNDER RULE 377

[English]

**(I) Need to ensure adequate drinking water supply to Balangir district of Orissa**

MR. DEPUTY SPEAKER: We shall now take up Matters under Rule 377. Shri Nityananda Misra.

SHRI NITYANANDA MISHRA (Balangir): Acute scarcity of drinking water in Bolangir district, Orissa, has created serious and alarming situation. This has been caused by scanty rainfall and severe drought conditions prevailing in this area for a number of consecutive years. All the tanks, bandhs and surface water reservoirs have dried up and the subsoil water level has gone down. The surface wells have become dry and a large number of tubewells have become defunct even though the peak of the season is yet to come. Experts and engineers apprehended such shortage of drinking water and gave clear warning from mid December when the water level was found to be receding fast to extremely low level. Bolangir town with a population of sixty thousand has already experienced acute difficulty because the drinking water supply system has already failed to deliver even one fifth of the normal requirement. Steps as advised by the experts and technical hands have not yet been taken. The district development board demanded a sophisticated rig for deep tube well installation which has not yet been provided. Immediate steps have to be taken out only to augment the water supply but also to make alternative arrangements for the transportation and supply of drinking water to Bolangir town through a fleet of tankers.

I request the Union Government to look into the matter and render necessary assistance to the State Government

MR. DEPUTY SPEAKER: Now, it is 1.00 p.m

we adjourn for lunch and re-assemble at 2.00 p.m.

13.00 hours.

*The Lok Sabha adjourned for Lunch till Fourteen of the clock*